## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 65/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

Name of the Company:

Reliance Commercial Finance Ltd

V/s.

Anil Nutrients Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

**SIGNATURE** 

1. Jaimin R. Dave ib Chintan Abhicandani

Advocate Patitioner

Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mr. Chintan Abhichandani present for Financial Creditor/ Applicant. None present for Respondent.

Copy of application sent to respondent by speed post on 05.07.2017.

Proof of dispatch filed.

Applicant is directed to issue notice of date of hearing and serve a copy of this order on Respondent and file proof of service.

List the matter on 10.08.2017 for objections of Respondent and for hearing before admission.

> BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 3rd day of August, 2017.